

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SANFORD VITRIFIED PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of corporate debtor	SANFORD VITRIFIED PRIVATE LIMITED
2. Date of incorporation of corporate debtor	05/06/2010
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U26933GJ2010PTC061005
5. Address of the registered office and principal office (if any) of corporate debtor	Survey No. 121/p6, B/h. Solaris Vill. Sartanpar, Tal. Wankaner, Dist. Rajkot, Sartanpar, Gujarat, India - 363642
6. Insolvency commencement date in respect of corporate debtor	31.08.2026
7. Estimated date of closure of insolvency resolution process	27.02.2027 (i.e., 180 days from the insolvency commencement date)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Chetan B. Patel IBBI Registration No.: IBBI/IPA-002/IP-N00819/2019-2020/12561 AFA valid upto: 30.06.2027
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: A-106, Titanium Square, Thaltej Cross Road, Sarkhej-Gandhinagar Highway, Thaltej, Ahmedabad-380054. Email: chetanpatelcs@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: A-106, Titanium Square, Thaltej Cross Road, Sarkhej-Gandhinagar Highway, Thaltej, Ahmedabad-380054. Email: sanfordcirp@gmail.com (To be used for submission of claims) Ph: 9925002277
11. Last date for submission of claims	14.09.2026
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Name the class(es)	No classes identified as yet
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	No classes identified as yet
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: [Correspondence

	Address of IRP as at No. 10 above]
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Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench, Court-II, vide its Order dated 31.08.2026 passed in CP (IB) No. 2 of 2026, has ordered the commencement of a Corporate Insolvency Resolution Process of SANFORD VITRIFIED PRIVATE LIMITED on 31.08.2026.

The creditors of SANFORD VITRIFIED PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 14.09.2026 to the Interim Resolution Professional at the address mentioned against entry No. 10 above.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA.-**Not Applicable.**

Submission of false or misleading proofs of claim shall attract penalties.

Date:03.09.2026

Place: Ahmedabad

(Sd/-)

IP Chetan B. Patel

Interim Resolution Professional

IBBI/IPA-002/IP-N00819/2019-2020/12561

